



\$~27 & 28.

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ FAO(OS) (COMM) 271/2022

M/S BHAYANA BUILDERS PVT LTD Appellant

Through: Mr Sameer Rohatagi, Ms Manmeet

Kaur, Mr Chandan Malav and Mr

Gurtejpal Singh, Advocates.

versus

M/S CHINTELS INDIA LTD Respondent

Through: Mr Rajshekhar Rao, Senior Advocate

with Mr Arshdeep Singh Khurana and Mr Harshavardhan Kotla, Advocates.

+ FAO(OS) (COMM) 275/2022

M/S BHAYANA BUILDERS PVT LTD Appellant

Through: Mr Sameer Rohatagi, Ms Manmeet

Kaur, Mr Chandan Malav and Mr

Gurtejpal Singh, Advocates.

versus

M/S CHINTELS INDIA LTD Respondent

Through: Mr Rajshekhar Rao, Senior Advocate

with Mr Arshdeep Singh Khurana and Mr Harshavardhan Kotla, Advocates.

CORAM:

HON'BLE MR. JUSTICE RAJIV SHAKDHER HON'BLE MR. JUSTICE AMIT BANSAL

ORDER

30.01.2024

[Physical Hearing/Hybrid Hearing (as per request)]

- 1. Admit.
- 2. List the above-captioned matters as per age and seniority.

RAJIV SHAKDHER, J

AMIT BANSAL, J

JANUARY 30, 2024/kd

Click here to check corrigendum, if any